

580  
04/11/22

**HIGH COURT OF DELHI: NEW DELHI  
SHERSHAH ROAD, NEW DELHI-110503**

OUT-AT-ONCE

No. /DHC/GAZ.IIB/G-8/NALSA/2022

Dated:

From:

The Registrar General,  
High Court of Delhi,  
New Delhi

To,

The Principal District & Sessions Judge,  
New Delhi District,  
Patiala House Court,  
New Delhi.

**Sub.: Appointment of Ms.Santosh Snehi Mann, DHJS, as Officer on Special Duty in the National Legal Services Authority in diverted capacity.**

Sir,

I am directed to state that Hon'ble the Chief Justice has been pleased to spare the services of Ms.Santosh Snehi Mann, DHJS to work as Officer on Special Duty in the National Legal Services Authority in diverted capacity initially for a period of one year.

I am further directed to request you to relieve Ms.Santosh Snehi Mann, DHJS, to enable her to join as Officer on Special Duty in the National Legal Services Authority in diverted capacity initially for a period of one year, with immediate effect.

Yours sincerely,

sd/-

(Amit Narayan Bharthuar)  
Assistant Registrar (Gaz.IIB)  
for Registrar General

5991-94  
Endst. No. /DHC/GAZ.IIB/G-8/NALSA/2022

Dated: 02/11/2022

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. Sh.Ashok Kumar Jain, Member Secretary, National Legal Services Authority, New Delhi.
3. Joint Registrar (Gaz.-IA), High Court of Delhi, New Delhi.
4. Joint Registrar (Gaz.-IB), High Court of Delhi, New Delhi.

Judl. Br.

P. DfSJC(Hqs)  
03/11/22

(Amit Narayan Bharthuar)  
Assistant Registrar (Gaz.IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

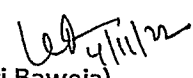
No. F.5 (1)/2022/-----42583-42633

Dated, Delhi the -----04 NOV 2022

Sub:- Appointment of Ms. Santosh Snehi Mann, DHJS, as Officer on Special Duty in the National Legal Services Authority in diverted capacity.

Copy forwarded for information to:-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Mediation Cell, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Branch, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
3. The Sr. A.O.J / A.OJ, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The PRO, Tis Hazari Courts, New Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

  
(Kaveri Baweja)

District Judge, Comm Court-07,  
Officer In-Charge, Judicial Branch (Central)  
For Principal District & Sessions Judge (HQs),

Delhi  
